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Central Administrative Tribunal, Principal Bench

Original Application No. 3190 of 2003

New Delhi, this the 15th day of January, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. R.K. Upadhyaya, Member (A)

Surendra Kumar Goel  
S/o Shri Krishna Kumar Goel  
R/o 231, Masjid Wali Gali  
Railway Road, Bagaria  
Ghaziabad (U.P.)

....Applicant

(By Advocate: Shri M.L. Sharma)

Versus

1. Union of India, through  
The General Manager,  
Northern Railway, Headquarters Office,  
Baroda House, New Delhi
2. Chief Workshop Manager,  
S. & T. Workshop,  
Northern Railway,  
Ghaziabad (U.P.)

....Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

The grievance of the applicant is that no adverse entries had been communicated to him. The promotion post which is that of Office Superintendent Grade-I is a non-selection post. The claim of the applicant has wrongly been ignored. He contends that he is the seniormost person available in the department for such promotion.

2. Taking stock of these facts when the applicant is stated to be superannuating on 31.8.2004, it is directed that respondent no.2 would consider the representation of the applicant dated 29.5.2003 and take a conscious decision preferably within two months of the receipt of the

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certified copy of the present order and communicate it to the applicant. O.A. is disposed of.

U. B. Upadhyaya

( R. K. Upadhyaya )  
Member (A)

V. S. Aggarwal

( V. S. Aggarwal )  
Chairman

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